- 3. Statement No. XV—Hundred-Second Session, 1977.
- 4. Statement No. XVI—Hundred-Third Session, 1977.
- 5. Statement No. XIII—Hundred-Fourth Session, 1978.
- 6. Statement No. XII-THtffitred-Fifth Session, 1973.
- 7. Statement No. XIII—Hundred-Sixth Session, 1973.
- 8. Statement No. XII—Hundred-i&eventh Session, 1978.
- 9. Statement No. X—Hundred-Eighth Session, 1979.
- 10. Statement No. VII—Hundred-Ninth Session, 1979.
- " 11. Statement No. VI—Hundred-Tenth Session, 1979.
- 12. Statement No. V—Hundrad-Twelfth Session, 1980.
- 13. Statement No. IV—Hundred-Thirteenth Session, 1980.
- 14. Statement No. II—Hundred-Fourteenth Session, 1980.
- 15. Statement No. III—Hundred-Fourteenth Session, 1980.
- 16. Statement No. I—Hundred-Fifteenth Session, 1980.
- 17. Statement No. II—Hundred-Fifteenth (Session, 1980.

[Placed in Library. See No. LT-1406/80],

## Annual Report (1978-79) of the Indian Dairy Corporation. Baroda and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN); Sir, I beg to lay on the Table:—

(1) A copy each (in English and Hindi) o'f the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Ninth Annual Report and Accounts of '.he Indian Dairy Corporation, Baroda, for the year 1978-79, together with the Auditors' Reporl on the Accounts and the comments of the Comptroller and Auditoi General of India thereon.
- (ii) Review by Government or the working of the Corporation.
- (2).A statement (in English an Hindi) giving reasons for the delay ir laying the document mentioned at (T (i) above. [Placed in Library. Se No. LT-1301/80].

Notification of the Ministry of Affri culture

SHRI R. V. SWAMINATHAN: Sir I also lay on the Table a copy (in Eng lish and Hindi) of the Ministry o Agriculture (Department of Agricul lure and Cooperation) Notificatioi GSR. No. 536(E), dated the 1st Sep tember, 1930. under subsection (6 of section 3 of the Essential Commo dities Act. 1955. [Placed i<sub>n</sub> Library See No. LT-1458/80J.

## STATEMENTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI TIRATH RAM AML; (Jammu and Kashmir): Sir, on be half of Shri Patitpaban Pradhan, beg to lay on the Table a copy eac (in English and Hindi) of the follow ing statements of the Public Accounl Committee:—

- (1) Statement showing actio taken by Government on the re commendations contained in Char
- I and final replies in respect < Chapter V, of 59th Report (Six Lok Sabha) on Defence Services.
- (2) Statement showing actio taken by Government on the recorr mendations contained in Chapter and final Replies in respect of Chat ter V of 62nd Report (Sixth Lo Sabrta) on Procurement of oil.